

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3816  
ANSWERED ON:04.09.2012  
NATIONAL FISHERMEN WELFARE FUND HOUSING SCHEMES  
Kurup Shri N.Peethambara

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has received any proposals from various State Governments for enhancement of the assistance provided under the National Fishermen Welfare Fund Housing Scheme (NFWFHS);
- (b) if so, the details thereof;
- (c) whether there is any proposals to extend this assistance to widows of fishermen also;
- (d) if so, the details thereof;
- (e) whether there is also any proposal to provide further assistance for the maintenance/repair of these houses which are not in a livable condition; and
- (f) if so, the details thereof and the action taken by the Government?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) to (f) : The Central Government administers a Centrally Sponsored Scheme- `National Scheme for Welfare of Fishermen consisting of the following components:

- a) Development of Model Fishermen Villages.
- b) Group Accident Insurance for Active Fishermen.
- c) Saving cum Relief.
- d) Training & Extension.

All active fishers are eligible for assistance under various components of the said scheme. Suggestions are received from various state Governments from time to time that includes enhancement of assistance and compensation package under the various components of the scheme. Suggestions have also been made by some states for inclusion of assistance for maintenance and repair of the houses. This suggestion has not been found feasible by the Government.